

Government of Jammu and Kashmir
Planning Development & Monitoring Department
Civil Secretariat, J&K

Notification,
Jammu, the 13th of December, 2019.

34 .- In exercise of the powers conferred by Clause (V) of rule 8 of Census Rules, 1990, the Government hereby appoint Sh. Shahzada Bilal Ahmad, Director General, Planning Development and Monitoring Department as Nodal Officer to liaise between the Director Census Operations and other Officers in the Census work.

By order of the Lieutenant Governor.



Principal Secretary to Government
Planning Development & Monitoring Department



No: PD/PFD/Census/2019/58

Dated: 13.12.2019

Copy to the:

1. Registrar General and Census Commissioner, India, NDCC Building-II Jai Singh Road, New Delhi for information.
2. All Financial Commissioners.
3. Director General Police, J&K.
4. All Administrative Secretaries to the Government.
5. Chief Electoral Officer, J&K.
6. Divisional Commissioner Jammu/Kashmir.
7. Director General IMPARD, J&K.
8. All Heads of Departments.
9. Director Information, J&K.
10. All Deputy Commissioners.
11. Director Census Operations, J&K Sub office, 285-A, Krishna Nagar Jammu.
12. Registrar General, J&K High Court.
13. Director Archives, Archaeology & Museums.
14. Secretary, J&K Legislative Assembly.
15. General Manager, Govt. Press Jammu/Srinagar.
16. Private Secretary to Hon'ble Lieutenant Governor.
17. Private Secretary to Chief Secretary.
18. Private Secretary to Principal Secretary to Govt., PD&MD.
19. Stock file/Website, PD&MD.